

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 2  
IA No. 774/2022  
In  
CP (IB) No. 70/Chd/Hry/2018  
(Admitted Matter)**

**Under Section 60(5) of the  
Insolvency and Bankruptcy Code,  
2016**

**In the matter of:-**

Ashapura Perfoclay Limited

...Operational Creditor

Vs.

Mahabir Techno Limited

...Corporate Debtor

**Present through Video Conferencing:**

Mr. Saurabh Bhardwaj, Advocate with Mr. Vinod Mahajan,  
Liquidator in person for applicant-Liquidator in IA No. 774/2022.

**IA No. 774/2022**

It is stated by learned counsel for applicant that he has received  
the administrative order dated 15.11.2022 and he will comply the same within  
10 days and matter be listed on 08.12.2022.

Sd/-  
(Subrata Kumar Dash)  
Member (Technical)

Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)

November 16, 2022  
YP